# THE HIGH COURT OF MEGHALAYA: SHILLONG NOTIFICATION

### Dated Shillong 15th December, 2025

No.HCM.II/123/2015/Pt.II/Estt./16: The High Court of Meghalaya is pleased to declare the following days to be observed as holidays for the High Court of Meghalaya, Shillong, Meghalaya State Judicial Academy, Shillong and Meghalaya State Legal Services Authority, Shillong during the year 2026:

SI. No.	Holiday	Date	Days	Number of Days
1.	New Year's Day	1 <sup>st</sup> January	Thursday	1 day
2.	Winter Vacation	2 <sup>nd</sup> January to 25 <sup>th</sup> January	Friday to Sunday	24 days
3.	Republic Day	26 <sup>th</sup> January	Monday	1 day
4.	Holi	4 <sup>th</sup> March	Wednesday	1 day
5.	Id-Ul-Fitr	21st March	Saturday	1 day
6.	High Court Compensatory Holiday	30 <sup>th</sup> March	Monday	1 day
7.	Mahavir Jayanti	31 <sup>st</sup> March	Tuesday	1 day
8.	Good Friday	3 <sup>rd</sup> April	Friday	1 day
9.	High Court Holiday	6 <sup>th</sup> April	Monday	1 day
10.	Shad Suk Mynsiem	Date to be notified		1 day
11.	Buddha Purnima	1 <sup>st</sup> May	Friday	1 day
12.	High Court Compensatory Holiday	25 <sup>th</sup> & 26 <sup>th</sup> May	Monday & Tuesday	2 days
13.	Id-Ul-Zuha	27th May	Wednesday	1 day
14.	High Court Compensatory Holiday	28 <sup>th</sup> & 29 <sup>th</sup> May	Thursday & Friday	2 days
15.	Rev. Thomas Jones Day	22 <sup>nd</sup> June	Monday	1 day
16.	Behdienkhlam Festival	9 <sup>th</sup> July	Thursday	1 day
17.	Death Anniversary of "U Tirot Singh"	17 <sup>th</sup> July	Friday	1 day
18.	Independence Day	15 <sup>th</sup> August	Saturday	1 day
19.	Janmashtami	4th September	Friday	1 day
20.	Unitarian Day	18th September	Friday	1 day
21.	Mahatma Gandhi`s Birthday	2 <sup>nd</sup> October	Friday	1 day
22.	Dussehra (Durga Puja)	18th to 23rd October	Sunday to Friday	6 days
23.	Diwali (Deepavali)	8 <sup>th</sup> November	Sunday	1 day
24.	Wangala Festival	13 <sup>th</sup> November	Friday	1 day
25.	Seng Kut Snem	23 <sup>rd</sup> November	Monday	1 day
26.	Guru Nanak's Birthday	24 <sup>th</sup> November	Tuesday	1 day
27.	Nongkrem Dance	Date to be notified		1 day
28.	Death Anniversary of "Pa Togan N Sangma"	12 <sup>th</sup> December	Saturday	1 day
29.	Death Anniversary of "U Soso Tham"	18 <sup>th</sup> December	Friday	1 day
30.	Winter Vacation including Christmas Holiday and Death Anniversary of "U Kiang Nangbah"	22 <sup>nd</sup> to 31 <sup>st</sup> December	Tuesday to Thursday	10 days

#### Restricted Holidays List for the High Court of Meghalaya:

Sl. No.	Holiday	Date	Days	Number of Days
1.	Ram Navami	26 <sup>th</sup> March	Thursday	1 day
2.	Muharram	26 <sup>th</sup> June	Friday	1 day
3.	Milad-Un-Nabi or Id-e Milad	26 <sup>th</sup> August	Wednesday	1 day

#### Note: -

- In addition to the aforesaid holidays the High Court shall remain closed on such days as are observed as Local Holidays in Executive Offices and also on days which are observed as Public Holidays under Section 25 of the Negotiable Instrument Act, 1881 (XXV of 1881).
- 2. If any of the festival does not fall on the date notified above, necessary notification changing the date will be issued in due course of time.

#### REGISTRAR GENERAL

## Memo. No.HCM.II/123/2015/Pt.II/Estt./16-A Dated, Shillong 15<sup>th</sup> December, 2025 Copy to: -

- 1. The Registrar-cum-PPS to the Hon'ble, the Chief Justice, High Court of Meghalaya, Shillong for favour of His Lordship's kind information.
- 2. The P.S. to Hon'ble Mr. Justice H. S. Thangkhiew, Judge, High Court of Meghalaya, Shillong for favour of His Lordship's kind information.
- 3. The P.S. to Hon'ble Mr. Justice W. Diengdoh, Judge, High Court of Meghalaya, Shillong for favour of His Lordship's kind information.
- 4. The P.S. to Hon'ble Mr. Justice B. Bhattacharjee, Judge, High Court of Meghalaya, Shillong for favour of His Lordship's kind information.
- 5. The Commissioner & Secretary to the Government of Meghalaya, Law Department, Shillong for favour of kind information.
- 6. The P.S. to Advocate General/Addl. Advocate General, Meghalaya, Shillong for favour of kind information.
- 7. The Deputy Solicitor General/ Central Government Counsel, High Court of Meghalaya, Shillong for favour of kind information.
- 8. The Member Secretary, Meghalaya State Legal Services Authority, Shillong for favour of kind information.
- 9. The Director, Meghalaya State Judicial Academy, Shillong for favour of kind information.
- 10. All Registrars/ Joint Registrars/Deputy Registrars/Assistant Registrars/ Superintendents, Sections In-charge, High Court of Meghalaya, Shillong for favour of kind information.
- 11. All District & Sessions Judges in Meghalaya for favour of kind information.

- 12. The Judicial Magistrate First Class, Sub-Divisional Court, Sohra/ Amlarem/ Dadenggre for favour of kind information.
- 13. The President/Secretary, High Court of Meghalaya Bar Association, Shillong for favour of kind information.
- 14. The President/Secretary, all District Bar Associations in Meghalaya for favour of kind information.
- 15. The Manager IT, High Court of Meghalaya, Shillong for uploading the same on the official website.
  - 16. Notice board.
  - 17. Office File.

REGISTRAR GENERAL

15/0/25